

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:6905
ANSWERED ON:18.05.2012
DISCRIMINATION IN MEDICAL COLLEGES
Sugavanam Shri E.G.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of increasing number of complaints of discrimination against students in medical colleges across the country;
- (b) if so, the details thereof;
- (c) the number of such complaints received, investigated and action taken against the errants during the last three years, State/UT-wise;
- (d) whether the Government has taken any steps to prevent discrimination in medical colleges; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTR OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (e): As per information provided by the Medical Council of India, in recent past 07 complaints have been received regarding harassment and discrimination being done by the management/faculty against the students. The state-wise details are as under:

S.No. Name of the State No. of Medical Colleges No. of Medical complaints

1 Uttarakhand 01 01

2 Uttar Pradesh 03 04

3 West Bengal 01 01

4 Puducherry 01 01

Total 06 07

The comments on the complaints have been sought from the state government and college authorities for taking necessary action. As far Central Government is concerned, there is no specific regulations regarding prevention of discrimination in medical colleges. However, Central Government has farmed Prevention and Prohibition of Ragging in Medical College/Institutions Regulations, 2009 to curb the menace of ragging in medical colleges.